

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'B' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President (KZ)
&
Shri Rajesh Kumar, Accountant Member**

**I.T.A. No. 319/KOL/2022
Assessment Year: 2016-2017**

***Vijay Kumar Singhania,.....Appellant
C/o. Subash Agarwal & Associates,
Advocates,
Siddha Gibson,
1, Gibson Lane, Suite-213, 2nd Floor,
Kolkata-700069
[PAN: ALSPS6515M]
-Vs.-***

***Principal Commissioner of Income Tax-5,.....Respondent
Kolkata,
Aayakar Bhawan,
P-7, Chowringhee Square,
Kolkata-700069***

Appearances by:

*Shri Siddharth Agarwal, Advocate, appeared on behalf of the assessee
Shri Amal Kamat, CIT (DR), appeared on behalf of the Revenue*

**Date of concluding the hearing : November 03, 2022
Date of pronouncing the order : November 03, 2022**

O R D E R

Per Rajpal Yadav, Vice-President (KZ):-

The assessee is in appeal before the Tribunal against the order of ld. Principal Commissioner of Income Tax, Kolkata-5 dated 23.03.2021 passed under section 263 of the Income Tax Act for A.Y. 2016-17.

2. The ld. Counsel for the assessee, at the very outset, submitted that this appeal be dismissed as withdrawn. He has made a writing to this effect in the order-sheet. In view of the statement of the ld.

Counsel for the assessee at the Bar, we dismiss this appeal as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on November 03, 2022.

Sd/-

(Rajesh Kumar)
Accountant Member

Kolkata, the 3rd day of November, 2022

Sd/-

(Rajpal Yadav)
Vice-President (KZ)

- Copies to :
- (1) *Vijay Kumar Singhania,
C/o. Subash Agarwal & Associates,
Advocates,
Siddha Gibson,
1, Gibson Lane, Suite-213, 2nd Floor, Kolkata-700069*
 - (2) *Principal Commissioner of Income Tax, Kolkata-5,
Aayakar Bhawan,
P-7, Chowringhee Square, Kolkata-700069*
 - (3) *Commissioner of Income Tax- ;*
 - (4) *The Departmental Representative*
 - (5) *Guard File*

TRUE COPY

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.